

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13521/2026 BLAPL/4800/2026	KABIRAJ SAHU VS STATE OF ODISHA	SANKET KANUNGO VS	BUGUDA /610 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000130/2025
2	D-BLAPL/13990/2026 BLAPL/4801/2026	RAMA CHANDRA DASH VS N.C.B.	ANIRUDHA DAS VS	NCB BHUBANESWAR /1 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000015/2026
3	D-BLAPL/13992/2026 BLAPL/4802/2026	BRAJENDRA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	TUMUDIBANDHA /115 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham) Spl/0000159/2025
4	D-BLAPL/13997/2026 BLAPL/4803/2026	PRAMOD RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /41 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000052/2025
5	D-BLAPL/11648/2026 BLAPL/4804/2026	MALLARAM PODIYAMI @ MALERAM PADIAMI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /62 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000009/2026
6	D-BLAPL/14000/2026 BLAPL/4805/2026	GANESH RAO @ NANU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /15 /2024 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000266/2024
7	D-BLAPL/13935/2026 BLAPL/4806/2026	SIDDHARTHA SHANKAR SAHOO @ BAPUNI VS STATE OF ODISHA	ASISH MISHRA VS	CHHENDIPADA /163 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000464/2026
8	D-BLAPL/12563/2026 BLAPL/4807/2026	KABITA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /122 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B) Spl/0000050/2026
9	D-BLAPL/12999/2026 BLAPL/4808/2026	DEEPAK SITHA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /69 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000164/2026
10	D-BLAPL/13984/2026 BLAPL/4809/2026	BIPIN SWAIN VS STATE OF ODISHA	SWAGATIKA PANDA VS	BAIDYANATHPUR /518 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPTON ST/0000018/2026
11	D-BLAPL/13152/2026 BLAPL/4810/2026	UDIT PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /39 /2026 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000005/2026

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12	D-BLAPL/13168/2026 BLAPL/4811/2026	ARJUN SINGH RAJPUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000079/2025
13	D-BLAPL/13211/2026 BLAPL/4812/2026	BAPUN @ SATYAJIT MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BASUDEVPUR /56 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000119/2024
14	D-BLAPL/14009/2026 BLAPL/4813/2026	RINKI SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	KHAMAR /517 /2025 A.D.J.,TALCHER(Anugul) CT/0000064/2026
15	D-BLAPL/13223/2026 BLAPL/4814/2026	RAMARAO BALASINGH @ BALISINGH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /107 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000103/2025
16	D-BLAPL/13930/2026 BLAPL/4815/2026	NIKHIL JAISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000334/2024
17	D-BLAPL/14038/2026 BLAPL/4816/2026	ABHILASH PURUSOTTAM SATPATHY VS STATE OF ODISHA	ARIJEET MISHRA VS	SONEPUR /126 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000115/2026
18	D-BLAPL/13224/2026 BLAPL/4817/2026	P. DISARI ANIL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /452 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000101/2025
19	D-BLAPL/13299/2026 BLAPL/4818/2026	CHANDINI GARAMI @ GHARAMSI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001320/2025
20	D-BLAPL/13341/2026 BLAPL/4819/2026	SANIKA BUDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /27 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000104/2024
21	D-BLAPL/14044/2026 BLAPL/4820/2026	JITENDRA KUMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 A.D.J.,CHAMPUA(Kendujhar) ST/0000013/2026
22	D-BLAPL/13442/2026 BLAPL/4821/2026	GYANARANJAN @ RAMU PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BARGARH /740 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0002060/2025
23	D-BLAPL/13474/2026	JUGUN KUMAR BEERO @ JOGUN NAYAK	JYOTIRMAYA SAHOO	ADVA /161 /2025

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	BLAPL/4822/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000002/2026
24	D-BLAPL/14045/2026 BLAPL/4823/2026	T. NITHIN KUMAR @ T. NITHIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /168 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000142/2025
25	D-BLAPL/13480/2026 BLAPL/4824/2026	AMIT KUMAR MANDAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /132 /2026 J.M.F.C,TALCHER(Anugul) GR/0000417/2026
26	D-BLAPL/13484/2026 BLAPL/4825/2026	KASI SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /172 /2026 J.M.F.C,TANGI(Khordha) GR/0000196/2026
27	D-BLAPL/14047/2026 BLAPL/4826/2026	AKASH MUKHI VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
28	D-BLAPL/13940/2026 BLAPL/4827/2026	SUSANTA BHUYAN @ SUSANTA KUMAR BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /352 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000068/2026
29	D-BLAPL/13522/2026 BLAPL/4828/2026	TAMANA PRASKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000077/2025
30	D-BLAPL/13581/2026 BLAPL/4829/2026	MADHAB PANGI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /320 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000115/2024
31	D-BLAPL/14113/2026 BLAPL/4830/2026	TAPUN GOUDA @ TAPUNU VS STATE OF ODISHA	DEBASIS SARANGI VS	RAMBHA (KHALLIKOTE) /5 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000066/2025
32	D-BLAPL/13598/2026 BLAPL/4831/2026	PRIYARANJAN RANJIT SINGHDEO VS STATE OF ODISHA	SANTOSH SETHI VS	BOLAGARH P.S. /110 /2026 J.M.F.C.,KHURDA(Khordha) GR/0000357/2026
33	D-BLAPL/14067/2026 BLAPL/4832/2026	RAJESH KUMAR MOHANTY @ RAJU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP MODEL /24 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000003/2026
34	D-BLAPL/13607/2026 BLAPL/4833/2026	JYOTI RANJAN @ ROHAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BERHAMPUR(Ganjam)

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35	D-BLAPL/14128/2026 BLAPL/4834/2026	STATE OF ODISHA DIBAKAR GHADEI VS	JYOTIRMAYA SAHOO VS	GR/0003253/2025 TANGI (KHURDA) /252 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000201/2026
36	D-BLAPL/14063/2026 BLAPL/4835/2026	STATE OF ODISHA MANGAL MURMU VS	DALIRANI BEHURAY VS	KHUNTA /380 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000010/2026
37	D-BLAPL/14131/2026 BLAPL/4836/2026	STATE OF ODISHA SUNIL @ CHHOTU GHADIA @ SUNIL GHADIA VS	AMITAV TRIPATHY VS	SONEPUR /113 /2025 A.D.J.,SONEPUR(Sonepur) ST/0000001/2026
38	D-BLAPL/14134/2026 BLAPL/4837/2026	STATE OF ODISHA BABULU @ THAKURA PRASAD @ RAJA BHUE @ THAKUR PRASAD BHUE VS	AMITAV TRIPATHY VS	PADAMPUR /58 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000287/2026
39	D-BLAPL/14118/2026 BLAPL/4838/2026	STATE OF ODISHA JAGANNATH BEHERA @ JAGA VS	KULDEEP MOHANTY VS	REMUNA /47 /2026 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000207/2026
40	D-BLAPL/13668/2026 BLAPL/4839/2026	STATE OF ODISHA SAHUL SK VS	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /206 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000678/2025
41	D-BLAPL/14103/2026 BLAPL/4840/2026	STATE OF ODISHA ANKUSH JENA VS	DEEPAK KU SAHOO VS	Tantiapal Marine /54 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000779/2026
42	D-BLAPL/14109/2026 BLAPL/4841/2026	STATE OF ODISHA SARVESH KUMAR VS	BISWAJIT RANJAN TRIPATHY VS	BOUDH /166 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2026
43	D-BLAPL/14135/2026 BLAPL/4842/2026	STATE OF ODISHA NILU TANDI VS	AMITAV TRIPATHY VS	PAIKMAL /110 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000121/2025
44	D-BLAPL/13852/2026 BLAPL/4843/2026	STATE OF ODISHA MANOJ GOUDA VS	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /238 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000232/2023
45	D-BLAPL/13925/2026 BLAPL/4844/2026	STATE OF ODISHA MANGARAJ DAS VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000339/2026

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46	D-BLAPL/14069/2026 BLAPL/4845/2026	GHASI SUKRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /11 /2026 ADDL DISTRICT AND SESSIONS JUDGE CT/0000049/2026
47	D-BLAPL/14089/2026 BLAPL/4846/2026	BUNU @ PRAKASH SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	CUTTACK SADAR /145 /2022 1ST A.D.J., CUTTACK(Cuttack) ST/0000049/2023
48	D-BLAPL/14101/2026 BLAPL/4847/2026	TUNA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /4 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000004/2026
49	D-BLAPL/14102/2026 BLAPL/4848/2026	BIJU @ SANJAYA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /54 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000779/2026
50	D-BLAPL/14104/2026 BLAPL/4849/2026	SUDESH MISTRY VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000074/2025
51	D-BLAPL/14186/2026 BLAPL/4850/2026	MANAS PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /62 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000092/2026
52	D-BLAPL/14176/2026 BLAPL/4851/2026	KAMESWAR YADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
53	D-BLAPL/14179/2026 BLAPL/4852/2026	BIRA KAIBARTA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /81 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000183/2026
54	D-BLAPL/14182/2026 BLAPL/4853/2026	ASWINI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara) ST/0000004/2025
55	D-BLAPL/14184/2026 BLAPL/4854/2026	RASMITA SWAIN @ SMT. RASMITA SWAIN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /304 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0001153/2025
56	D-BLAPL/14197/2026 BLAPL/4855/2026	AKASH SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /76 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000388/2026
57	D-BLAPL/14057/2026	PRATAP KUMBHAR	SURYAKANTA DWIBEDI	/ /0

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	BLAPL/4856/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
58	D-CMP/20668/2026 CMP/840/2026	BISWANATH UPADHAYA VS NIRANJAN UPADHAYA	SWAYAMBHU MISHRA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000081/2023
59	D-CMP/22174/2026 CMP/841/2026	CUTTACK CLUB, CUTTACK VS JASHOBANTA DAS	NIROD KUMAR SAHU (SR. ADV.) VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000001/2026
60	D-CMP/22486/2026 CMP/842/2026	PERBIN BANO @ PARVEEN BANO VS SAHID KHAN	JYOTI RANJAN DEO VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH) CS/0000742/2014
61	D-CONTC/9465/2026 CONTC/2963/2026	RADHAKANTA MISHRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
62	D-CONTC/17184/2026 CONTC/2964/2026	SUSHREEMAYEE LENKA VS USHA PADHEE, IAS	BANSHIDHAR SATAPATHY VS	// ()
63	D-CONTC/17187/2026 CONTC/2965/2026	TANMAYA KUMAR SAHOO VS USHA PADHEE, IAS	BANSHIDHAR SATAPATHY VS	// ()
64	D-CONTC/17209/2026 CONTC/2966/2026	RABINDRA KUMAR DASH VS BISWARAJ PANDA, DIVISIONAL FOREST OFFICER,CITY FOREST DIVISION, BHUBANESWAR	ADV. VS	// ()
65	D-CONTC/17212/2026 CONTC/2967/2026	KHIROD CHANDRA PARIDA VS BISWARAJ PANDA, DIVISIONAL FOREST OFFICER,CITY FOREST DIVISION, BHUBANESWAR	ADV. VS	// ()
66	D-CONTC/18788/2026 CONTC/2968/2026	SRIKANTA SAMAL VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// ()
67	D-CONTC/21680/2026 CONTC/2969/2026	JAHANGIR SHA VS BIKASH RANJAN,TAHASILDAR, BALIKUDA	ADV. VS	// ()
68	D-CONTC/20230/2026 CONTC/2970/2026	MANAGOBIND SETHY VS	SAROJA KANTA SAMAL VS	// ()

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		BIRENDRA KUMAR KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
69	D-CONTC/20232/2026 CONTC/2971/2026	GANESWAR SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF ,WATER RESOURCES DEPT., BHUBANESWAR	SAROJA KANTA SAMAL VS	// ()
70	D-CONTC/20319/2026 CONTC/2972/2026	HIMANSHU MAHAKUD VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT.,BHUBANESWAR	SAROJA KANTA SAMAL VS	// ()
71	D-CONTC/21678/2026 CONTC/2973/2026	ABDUL SAHID KHAN VS DR.N.TIRUMALA NAYAK, I.A.S	SAROJA KANTA SAMAL VS	// ()
72	D-CONTC/15678/2026 CONTC/2974/2026	SASANKA SEKHAR JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()
73	D-CONTC/15684/2026 CONTC/2975/2026	UPASANA PUROHITA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()
74	D-CONTC/21823/2026 CONTC/2976/2026	SRIKANTA KUMAR SATAPATHY VS GIRISH S.N., I.A.S.	ADV. VS	// ()
75	D-CONTC/21827/2026 CONTC/2977/2026	KALIA BEHERA VS SUBHA SARMA, I.A.S.	ADV. VS	// ()
76	D-CONTC/21830/2026 CONTC/2978/2026	SARBESWAR SWAIN VS SUBHA SARMA, I.A.S.	ADV. VS	// ()
77	D-CONTC/21832/2026 CONTC/2979/2026	HRUSIKESH SATAPATHY VS SUBHA SARMA, I.A.S.	ADV. VS	// ()
78	D-CONTC/20540/2026 CONTC/2980/2026	M/S.ACRUX REALCON PVT. LTD., KHURDHA VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	SASWATI SOUMYA SAHU VS	// ()
79	D-CONTC/20633/2026 CONTC/2981/2026	GOPALA GOUDA VS RABINARAYAN SAHOO, OAS-I ,TAHASILDAR ,KODALA	ADV VS	// ()

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80	D-CONTC/20635/2026 CONTC/2982/2026	JAGDISH PANIGRAHI VS RABINARAYAN SAHOO, OAS I	ADV VS	// 0 //
81	D-CONTC/22559/2026 CONTC/2983/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/22543/2026 CONTC/2984/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/20636/2026 CONTC/2985/2026	RAGHUNATH DAKUA VS RABINARAYAN SAHOO, OAS I	ADV VS	// 0 //
84	D-CONTC/22551/2026 CONTC/2986/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/22572/2026 CONTC/2987/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPT., BHUBANEWAR	ADV. VS	// 0 //
86	D-CONTC/22568/2026 CONTC/2988/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDENT OF POLICE, BALASORE	ADV. VS	// 0 //
87	D-CONTC/20639/2026 CONTC/2989/2026	RAJENDRA KUMAR PANDA VS RABINARAYAN SAHOO,OAS I, TAHASILDAR, KODALA	ADV VS	// 0 //
88	D-CONTC/22566/2026 CONTC/2990/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDENT OF POLICE, BALASORE	ADV. VS	// 0 //
89	D-CONTC/22562/2026 CONTC/2991/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/22558/2026 CONTC/2992/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDENT OF POLICE, BHUBANESWAR, KHURDA	ADV. VS	// 0 //
91	D-CONTC/22550/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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	CONTC/2993/2026	VS DIRECTOR GENERAL AND I.G. OF POLICE, CUTTACK	VS	0 //
92	D-CONTC/22545/2026 CONTC/2994/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
93	D-CONTC/22581/2026 CONTC/2995/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR	ADV. VS	// 0 //
94	D-CONTC/22578/2026 CONTC/2996/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/21970/2026 CONTC/2997/2026	KRUSHNA CHANDRA BEHERA VS SANJAY KUMAR SINGH, IAS, SECRETARY ,HEALTH AND FAMILY WELFARE DEPTT., ODISHA	ADV VS	// 0 //
96	D-CONTC/22548/2026 CONTC/2998/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/21712/2026 CONTC/2999/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BHUBANESWAR VS GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR	BISHNU PRASAD SARANGI VS	// 0 //
98	D-CONTC/22629/2026 CONTC/3000/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	ADV. VS	// 0 //
99	D-CONTC/22553/2026 CONTC/3001/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/22570/2026 CONTC/3002/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/22023/2026 CONTC/3003/2026	DILIP KUMAR DASH VS RASHMIREKHA CHHATAR, SUPERINTENDING ENGINEER , MINOR IRRIGATION DIVISION , DEOGARH	ADV. VS	// 0 //
102	D-CONTC/22575/2026 CONTC/3004/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/22567/2026 CONTC/3005/2026	DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS	ADV. VS	// // ()
104	D-CONTC/22576/2026 CONTC/3006/2026	DIRECTOR GENERAL OF POLICE, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
105	D-CONTC/21619/2026 CONTC/3007/2026	SECRETARY, HOME DEPT., BHUBANESWAR RAJ KISHORE TRIPATHY VS	TRILOCHAN BARIK VS	// // ()
106	D-CONTC/22549/2026 CONTC/3008/2026	USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., KHURDA REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/22546/2026 CONTC/3009/2026	INSPECTOR GENERAL OF POLICE, (TECHNICAL), ODISHA, CUTTACK REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS	ADV. VS	// // ()
108	D-CONTC/22554/2026 CONTC/3010/2026	SECRETARY, HOME DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS	ADV. VS	// // ()
109	D-CONTC/22565/2026 CONTC/3011/2026	PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
110	D-CONTC/22569/2026 CONTC/3012/2026	D.I.G. OF POLICE, SUNABEDA, KORAPUT REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
111	D-CONTC/22564/2026 CONTC/3013/2026	D.G. OF POLICE, ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
112	D-CONTC/13357/2026 CONTC/3014/2026	FIRE OFFICER, CUTTACK SANATAN MAHAKUD VS	ADV. VS	// // ()
113	D-CONTC/18782/2026 CONTC/3015/2026	DEORANJAN KUMAR SINGH, I.A.S ULLASH CHANDRA MOHANTY VS SHUBHA SARMA, I.A..S.	ADV. VS	// // () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/18785/2026 CONTC/3016/2026	LAXMIDHAR PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// () //
115	D-CONTC/19088/2026 CONTC/3017/2026	RITESH KUMAR CHAND VS USHA PADHEE, PRINCIPAL SEC., HOUSING AND URBAN DEVL P., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
116	D-CONTC/19167/2026 CONTC/3018/2026	ADIKANDA MISHRA VS SUBHA SARMA, IAS	ADV, VS	// () //
117	D-CONTC/16665/2026 CONTC/3019/2026	PRADEEP CHHATRA VS ANU GARG, IAS	ADV. VS	// () //
118	D-CONTC/16659/2026 CONTC/3020/2026	SITARAM BEHERA VS RATNAKAR ROUT, IAS	ADV. VS	// () //
119	D-CONTC/19937/2026 CONTC/3021/2026	MAHESH CHANDRA MOHANTY VS ARABIND AGRAWAL, PRINCIPAL SEC. TO GOVT. HIGHER EDUCATION DEPT., KHURDA	ADV. VS	// () //
120	D-CRLA/13507/2026 CRLA/427/2026	SURENDRA HEMBRAM VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GHASIPURA /337 /2024 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000022/2024
121	D-CRLA/13695/2026 CRLA/428/2026	PAPU NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /544 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000042/2025
122	D-CRLA/14318/2026 CRLA/429/2026	PRASANTA KUMAR MISHRA@ PRASANT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	DEEPAK RANJAN SUNDARAY VS	BALASORE VIGILANCE /34 /2009 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000041/2013
123	D-CRLA/14333/2026 CRLA/430/2026	HIMADRI KUMAR PANDA VS STATE OF ODISHA(VIG.)	SUKANTA KUMAR DALAI VS	JEYPORE VIGILANCE /25 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000012/2014
124	D-CRLMC/13680/2026 CRLMC/1607/2026	PRAMODA MUNI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /111 /2011 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000246/2011
125	D-CRLMC/13936/2026	PRASANTA KUMAR KHATUA	PRAVASH CHANDRA JENA	GURUDIJHATIA /136 /2024

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	CRLMC/1608/2026	VS KHIROD KUMAR PANDA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) ICC/000002/2025
126	D-CRLMC/13812/2026 CRLMC/1609/2026	DOLAGOBINDA DAS VS STATE OF ODISHA	AJAY KUMAR NANDY VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000885/2016
127	D-CRLMC/13963/2026 CRLMC/1610/2026	DR. SUNAKAR GURU VS NITYANANDA ROUT	SASMITA NAYAK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003009/2005
128	D-CRLMC/12939/2026 CRLMC/1611/2026	BORADI SEKHAR @ BODDI SEKAR @ SEKAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BHEDEN /68 /2025 J.M.F.C, BHEDEN(Bargarh) CT/0000069/2025
129	D-CRLMC/14496/2026 CRLMC/1612/2026	PRIYABRATA SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /119 /2025 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000048/2025
130	D-CRLMC/13070/2026 CRLMC/1613/2026	AMIT AGARWAL @ AGRAWALLA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	TUSRA /90 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) ICC/0000039/2023
131	D-CRLMC/3406/2026 CRLMC/1614/2026	PRAMOD ANANDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /167 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000089/2024
132	D-CRLMC/3409/2026 CRLMC/1615/2026	MANUEL KARADA @ ANANDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /167 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000089/2024
133	D-CRLMC/14431/2026 CRLMC/1616/2026	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 EXECUTIVE MAGISTRATE,KANAS(Puri) MIS.CASE/0000100/2025
134	D-CRLMC/3413/2026 CRLMC/1617/2026	JOGENDRA KANDHA VS STATE OF ODISHA	AMIT BISWAL VS	ADVA /32 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000050/2025
135	D-CRLMC/14247/2026 CRLMC/1618/2026	SRINIBASH MOHAPATRA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	ANGUL SADAR PS /849 /2025 () //
136	D-CRLMC/13900/2026 CRLMC/1619/2026	SANTOSHINI SETHY VS	UMA CHARAN MISHRA VS	POLASARA PS /392 /2025 J.M.F.C.,POLSARA(Ganjam)

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137	D-CRLMC/13987/2026 CRLMC/1620/2026	STATE OF ODISHA MADHUSUDAN BHARASAGAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/0000389/2025 BINIKA /92 /2019 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000007/2019
138	D-CRLMC/14031/2026 CRLMC/1621/2026	ALEKHA CHANDRA SUKLA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SUNABEDA /44 /2013 JMFC, SEMILIGUDA(Koraput) GR/0000336/2013
139	D-CRLMC/14159/2026 CRLMC/1622/2026	PRIYADARSHINI AMRITA PANDA VS STATE OF ODISHA	BASUDEV PUJARI VS	MAHILA P.S. BUXIBAZAR /93 /2018 J.M.F.C,CUTTACK(Cuttack) GR/0001818/2018
140	D-CRLMC/12046/2026 CRLMC/1623/2026	INFORMANT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAHUNIPADA /58 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000245/2025
141	D-CRLMC/14163/2026 CRLMC/1624/2026	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /26 /2022 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000020/2025
142	D-CRLMP/12433/2026 CRLMP/648/2026	INFORMANT VS STATE OF ODISHA	MANORANJAN MISHRA VS	DHAMARA PS /21 /2026 (//
143	D-CRLMP/12275/2026 CRLMP/649/2026	AKHYA KUMAR SAMAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	/ /0 (//
144	D-CRLMP/13185/2026 CRLMP/650/2026	NIRUPAMA BEHERA VS STATE OF ODISHA	PRAYASH KUMAR PANDA VS	BURLA /49 /2026 (//
145	D-CRLMP/14013/2026 CRLMP/651/2026	KABI PADHIARI VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /194 /2026 (//
146	D-CRLMP/8568/2026 CRLMP/652/2026	BASUDEV TRIPATHI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	SAMBALPUR SADAR /111 /2024 (//
147	D-CRLMP/14027/2026 CRLMP/653/2026	GOPAL MAHAPATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	/ /0 (//

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148	D-CRLMP/14030/2026 CRLMP/654/2026	UPENDRA PRASAD SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	PURI TOWN /154 /2026 () //
149	D-CRLMP/14268/2026 CRLMP/655/2026	PINAKI DUTTA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	LAXMISAGAR P.S. /171 /2025 () //
150	D-CRLMP/12587/2026 CRLMP/656/2026	SURENDRANATH SATAPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	//0 () //
151	D-CRLMP/12894/2026 CRLMP/657/2026	NISIKANTA MUDULI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 () //
152	D-CRLREV/11652/2026 CRLREV/360/2026	UCHHAB CHARAN BARIK@UCHHAB BARIK VS BABAJI CHARAN MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000009/2023
153	D-CRLREV/13720/2026 CRLREV/361/2026	GOPINATH ENTERPRISES VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K CMC/0000095/2026
154	D-CRLREV/14060/2026 CRLREV/362/2026	SOUMYA RANJAN SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /73 /2026 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000009/2026
155	D-CRLREV/12808/2026 CRLREV/363/2026	SYAMA SUNDAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /326 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001065/2023
156	D-CRLREV/12820/2026 CRLREV/364/2026	BISWAMITRA SUNA VS STATE OF ODISHA	SAILABALA JENA VS	//0 DIST.AND SESSIONS JUDGE,BARGARH CRA/0000003/2015
157	D-CRLREV/12930/2026 CRLREV/365/2026	RAJU @ RAJKISHORE SAMANTARA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	GOBINDAPUR /133 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000282/2023
158	D-FAO/21124/2026 FAO/572/2026	KALAKUNJA DALABEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000034/2017
159	D-FAO/18168/2026	DEPUTY MANAGER,LEGAL CLAIMS TATA-AIG GENERAL INSURANCE CO. LTD,BHUBANESHWAR	BIANSHWAR PATI	//

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	FAO/573/2026	VS SANDHYARANI SAHU	VS	COMMISSIONER EMPLOYEES'S COMPE EC/0000019/2025
160	D-FAO/20478/2026 FAO/574/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000815/2026
161	D-FAO/20484/2026 FAO/575/2026	M.C. OF RAGHUNATH BIDYAPITHA (HIGH SCHOOL), SIARIA,CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001802/2017
162	D-FAO/21323/2026 FAO/576/2026	BASANTA KUMAR DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001271/2017
163	D-FAO/21325/2026 FAO/577/2026	JALADHAR ROUT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001271/2017
164	D-FAO/21839/2026 FAO/578/2026	BASUDEV SAHU VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000101/2025
165	D-MACA/16515/2026 MACA/456/2026	B.M.,THE NEW INDIA ASSURANCE COMPANY LTD., ANGUL VS SUBASH CHANDRA DANDAPAT	ADAM ALI KHAN VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000141/2017
166	D-MACA/20931/2026 MACA/457/2026	RINA BALIYARSINGH VS MANMOHAN SINGH	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000693/2023
167	D-MATA/16130/2026 MATA/180/2026	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	PRABIN DAS VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000013/2021
168	D-RSA/51122/2025 RSA/251/2026	BHUBAN @ BHUBANESWAR BHARSAGRIA VS NARAYAN SAHU	SUSHANTA KUMAR JOSHI VS	// A.D.J.,KANTABANJI(Balangir) RFA/0000003/2022
169	D-RSA/15588/2026 RSA/252/2026	BENUDHER PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats RFA/0000011/2016
170	D-RVWPET/20608/2026 RVWPET/121/2026	ANUPAMA PADHY VS	SUDEEPTA KUMAR SINGH VS	// ()

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171	D-TRP(C)/20629/2026 TRP(C)/151/2026	STATE OF ODISHA BANDANA RAY VS RADHAMADHAB DASH	RAMDAS ACHARY VS	// // JUDGE,FAMILY COURT,BALANGIR(Bal GUAP/0000009/2024
172	D-TRP(C)/20637/2026 TRP(C)/152/2026	BANDANA RAY VS RADHAMADHAB DASH	RAMDAS ACHARY VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CS/0000065/2024
173	D-TRP(C)/20848/2026 TRP(C)/153/2026	MOHINI GURU VS GYANARANJAN GURU	PANCHANAN PANIGRAHI VS	// CIVIL JUDGE(SD),HINDOL(Dhenkanal) Mat/0000025/2025
174	D-TRP(C)/21114/2026 TRP(C)/154/2026	SATYADEEP MOHANTY VS DIPTIMAYEE MOHANTY	HEMNTA KUMAR MOHANTA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000173/2025
175	D-TRP(C)/21150/2026 TRP(C)/155/2026	MONALISH PADHI VS JANMEJOY PADHI	DWARIKA PRASAD MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000105/2025
176	D-TRP(C)/21604/2026 TRP(C)/156/2026	KABITA BARIK VS RAJENDRA BARIK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT, KEONJHAR(Ke GUAP/0000008/2026
177	D-TRPCRL/14167/2026 TRPCRL/45/2026	DAKOJU VENKAT RAO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	PARLAKHEMUNDI /341 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000041/2025
178	D-WA/19727/2026 WA/728/2026	STATE OF ODISHA STATE OF ODISHA VS DEBAJANI SADANGI	AISHWARYA DASH,A.S.C VS	// () //
179	D-WA/19729/2026 WA/729/2026	STATE OF ODISHA VS SUDHIR CHANDRA NAYAK	AISHWARYA DASH,A.S.C VS	// () //
180	D-WA/19730/2026 WA/730/2026	STATE OF ODISHA VS MIR ABDUL HAFIZ	SATYABRATA MOHANTY,A.G.A VS	// () //
181	D-WA/19731/2026 WA/731/2026	STATE OF ODISHA VS SURENDRA PANDA	AISHWARYA DASH,A.S.C VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/19807/2026 WA/732/2026	STATE OF ODISHA VS DR. MANAS SAMANTARAY	ARABINDA TRIPATHY,A.G.A VS	// 0 //
183	D-WA/19913/2026 WA/733/2026	STATE OF ODISHA VS JYOTSNA MAYEE BARIK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
184	D-WA/16890/2026 WA/734/2026	PARADIP PORT AUTHORITY, PARADIP,JAGATSINGHPUR VS PREMANANDA SETHY	SOUMYA MISHRA VS	// 0 //
185	D-WA/18965/2026 WA/735/2026	STATE OF ODISHA VS LOKANATH DASH	SASWAT DAS,A.G.A VS	// 0 //
186	D-WA/19006/2026 WA/736/2026	STATE OF ODISHA VS RABINARAYAN MISHRA	SASWAT DAS,A.G.A VS	// 0 //
187	D-WA/19077/2026 WA/737/2026	STATE OF ODISHA VS BIRENDRA KUMAR DHAR	SASWAT DAS,A.G.A VS	// 0 //
188	D-WA/19122/2026 WA/738/2026	STATE OF ODISHA VS JAYA SINGH PUTA	SASWAT DAS,A.G.A VS	// 0 //
189	D-WA/19504/2026 WA/739/2026	STATE OF ODISHA VS GAURANGA CHARAN DUTTA	AISHWARYA DASH,A.S.C VS	// 0 //
190	D-WA/19545/2026 WA/740/2026	STATE OF ODISHA VS TANUJA PATRA	AISHWARYA DASH,A.S.C VS	// 0 //
191	D-WA/19583/2026 WA/741/2026	STATE OF ODISHA VS JYOTSHNARANI BEHERA	AISHWARYA DASH,A.S.C VS	// 0 //
192	D-WA/19643/2026 WA/742/2026	STATE OF ODISHA VS JAYANTA KUMAR MOHANTA	AISHWARYA DASH,A.S.C VS	// 0 //
193	D-WA/19732/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/743/2026	VS	VS	0
		DWARIKANATH MISHRA		//
194	D-WA/19733/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/744/2026	VS	VS	0
		RAMA CHANDRA DAS		//
195	D-WA/19932/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/745/2026	VS	VS	0
		SANTILATA SAMAL		//
196	D-WA/19934/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/746/2026	VS	VS	0
		BHARAT KUMAR SAHOO		//
197	D-WA/19935/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/747/2026	VS	VS	0
		RAJASHREE DAS		//
198	D-WA/18820/2026	SANTOSHINI DASH	DR. BINODA KUMAR MISHRA	//
	WA/748/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WA/19944/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/749/2026	VS	VS	0
		SANDHYARANI PRADHAN SAMAL		//
200	D-WA/20006/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/750/2026	VS	VS	0
		SANTILATA SAMAL		//
201	D-WA/20117/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/751/2026	VS	VS	0
		PABITRA MOHAN NAYAK		//
202	D-WP(C)/21939/2026	M/S LAXMI MOTORS, GANJAM	PRANAYA KISHORE HARICHANDAN	//
	WP(C)/15259/2026	VS	VS	0
		THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM		//
203	D-WP(C)/21317/2026	ANUPAMA SWAIN	JITENDRA KUMAR DIGAL	//
	WP(C)/15260/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/21949/2026	ANITA SAHOO	KHIROD CHANDRA MAJHI	//
	WP(C)/15261/2026	VS	VS	0

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205	D-WP(C)/21951/2026 WP(C)/15262/2026	R.T.O.,CUTTACK GODABARISHA KAR VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// // ()
206	D-WP(C)/21954/2026 WP(C)/15263/2026	BABITA DAS VS R.T.O.,GANJAM	KHIROD CHANDRA MAJHI VS	// // ()
207	D-WP(C)/35428/2025 WP(C)/15264/2026	NRUSHINGAHA PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()
208	D-WP(C)/21935/2026 WP(C)/15265/2026	PRADIP SARKAR VS TAHASILDAR MAHAKALPARA, KENDRAPARA	SUNITA SARKAR VS	// // ()
209	D-WP(C)/22095/2026 WP(C)/15266/2026	DR. MADHAB CHANDRA SAMANTARAY VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()
210	D-WP(C)/22121/2026 WP(C)/15267/2026	DR. LAXMIDHARA PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()
211	D-WP(C)/22156/2026 WP(C)/15268/2026	DR.PRATIVA SATAPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()
212	D-WP(C)/11313/2026 WP(C)/15269/2026	SUBRATA KUMAR SAHOO VS STATE OF ODISHA	AMARTYA MISHRA VS	// // ()
213	D-WP(C)/22096/2026 WP(C)/15270/2026	DR.PRAKASH KUMAR MANDAL VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()
214	D-WP(C)/22157/2026 WP(C)/15271/2026	DR.DURYODHAN BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()
215	D-WP(C)/22123/2026 WP(C)/15272/2026	DR.MANORAMA BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()

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216	D-WP(C)/21709/2026 WP(C)/15273/2026	DR.SAILAJA PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
217	D-WP(C)/22161/2026 WP(C)/15274/2026	DR.SUKANTA KUMAR SETHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
218	D-WP(C)/22101/2026 WP(C)/15275/2026	DR. SUSANTA KUMAR BISOI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
219	D-WP(C)/22124/2026 WP(C)/15276/2026	DR. RENU PRAVA SATAPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
220	D-WP(C)/22165/2026 WP(C)/15277/2026	DR.KALYAN KUMAR MAJHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
221	D-WP(C)/20064/2026 WP(C)/15278/2026	PRADIPTA KUMAR MAHANA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
222	D-WP(C)/22110/2026 WP(C)/15279/2026	DR. LALMOHAN BANRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
223	D-WP(C)/19108/2026 WP(C)/15280/2026	AJAYA KUMAR HARICHANDAN VS STATE OF ODISHA	H.V.B.R.K.DORA VS	// 0 //
224	D-WP(C)/22169/2026 WP(C)/15281/2026	DR.MAHESH KUMAR NANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
225	D-WP(C)/22117/2026 WP(C)/15282/2026	DR. DIGAMBAR NAIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
226	D-WP(C)/20745/2026 WP(C)/15283/2026	MANMATH BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
227	D-WP(C)/22283/2026	M/S SHARMA INDUSTRY, BHAWANIPATNA	AVIJIT PATNAIK	//

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	WP(C)/15284/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/22118/2026	DR.RASHMI MISHRA	TANMAY MISHRA	//
	WP(C)/15285/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/20802/2026	PRANAKRUSHNA PANDA	PRAMOD KUMAR JENA	//
	WP(C)/15286/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/22127/2026	DR. PRAKASH CHANDRA SAHOO	TANMAY MISHRA	//
	WP(C)/15287/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/20824/2026	BISWAJIT ROY	BIBHUDANANDA MUDULI	//
	WP(C)/15288/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/22119/2026	DR.BIPIN BIHARI DAS	TANMAY MISHRA	//
	WP(C)/15289/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/21079/2026	M/S. MAA BIRAJA DEVELOPERS, JAJPUR	BIJAYA KUMAR BEHERA 1	//
	WP(C)/15290/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/21766/2026	SARAT CHANDRA BEJ	SANGRAM JENA	//
	WP(C)/15291/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/22408/2026	MUDILI MAHESH	AGASTI KANUNGO	//
	WP(C)/15292/2026	VS UNION OF INDIA	VS	0 //
236	D-WP(C)/21306/2026	BISWAJIT AMBIKA PRASAD SAHU	SAIBRATA RATH	//
	WP(C)/15293/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/21771/2026	DR.REKHA PANDA	SANGRAM JENA	//
	WP(C)/15294/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/21026/2026	SUJAY KUMAR	SAIBRATA RATH	//
	WP(C)/15295/2026	VS	VS	0

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239	D-WP(C)/22187/2026 WP(C)/15296/2026	STATE OF ODISHA RITA SAMANTARAY VS	HRUSIKESH GHADAI VS	// // 0
240	D-WP(C)/21876/2026 WP(C)/15297/2026	STATE OF ODISHA PARTHA SARATHI SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
241	D-WP(C)/21484/2026 WP(C)/15298/2026	STATE OF ODISHA SANTOSH KUMAR SAHU VS	ACHYUTANANDA PATTANAIAK VS	// // 0
242	D-WP(C)/21776/2026 WP(C)/15299/2026	STATE OF ODISHA AJANTA DAS VS	SANGRAM JENA VS	// // 0
243	D-WP(C)/21883/2026 WP(C)/15300/2026	STATE OF ODISHA PARTHA SARATHI SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
244	D-WP(C)/21038/2026 WP(C)/15301/2026	STATE OF ODISHA BIJU JENA VS	SAIBRATA RATH VS	// // 0
245	D-WP(C)/21886/2026 WP(C)/15302/2026	STATE OF ODISHA SANJYA KUMAR GIRI VS	PRABODHA CHANDRA NAYAK VS	// // 0
246	D-WP(C)/22085/2026 WP(C)/15303/2026	STATE OF ODISHA DR. CHIRANJILAL PATRA VS	TANMAY MISHRA VS	// // 0
247	D-WP(C)/20068/2026 WP(C)/15304/2026	STATE OF ODISHA ARUNA KUMAR NAYAK VS	ROHIT RANJAN RAY VS	// // 0
248	D-WP(C)/21487/2026 WP(C)/15305/2026	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.,BHUBANESWAR M. KUNI ACHARI VS	ACHYUTANANDA PATTANAIAK VS	// // 0
249	D-WP(C)/21272/2026 WP(C)/15306/2026	STATE OF ODISHA SARBESWAR ROUSTRAY VS	KULADA NANDA DAS VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/21347/2026 WP(C)/15307/2026	GOPAL CHARAN ROUT VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
251	D-WP(C)/20380/2026 WP(C)/15308/2026	M/S DHRUBA CHARAN MOHANTA , JAJPUR VS ASST. COMMISSIONER GST AND CENTRAL EXCISE, BALASORE	BIBHUTI BHUSAN PANDA VS	// 0 //
252	D-WP(C)/21870/2026 WP(C)/15309/2026	PARTHA SARATHI SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
253	D-WP(C)/20598/2026 WP(C)/15310/2026	GITANJALI PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
254	D-WP(C)/21621/2026 WP(C)/15311/2026	JHARU PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
255	D-WP(C)/21463/2026 WP(C)/15312/2026	SANATAN PATI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
256	D-WP(C)/21875/2026 WP(C)/15313/2026	PARTHA SARATHI SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
257	D-WP(C)/22131/2026 WP(C)/15314/2026	DR. PRADIPTA KUMAR PANI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
258	D-WP(C)/21173/2026 WP(C)/15315/2026	BIJAYA KUMAR MUDULI VS UNION OF INDIA	YOGESHWARAN.A VS	// 0 //
259	D-WP(C)/21316/2026 WP(C)/15316/2026	JHARANA BISWAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
260	D-WP(C)/21860/2026 WP(C)/15317/2026	PARTHA SARATHI SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
261	D-WP(C)/20960/2026	MD.ABDUR RAHEMAN	SAROJA KANTA SAMAL	//

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	WP(C)/15318/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/22145/2026 WP(C)/15319/2026	DR. TAPASWINI SETHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
263	D-WP(C)/21627/2026 WP(C)/15320/2026	PUSPANJALI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
264	D-WP(C)/21796/2026 WP(C)/15321/2026	KALPANA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
265	D-WP(C)/21863/2026 WP(C)/15322/2026	PARTHA SARATHI SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
266	D-WP(C)/22146/2026 WP(C)/15323/2026	DR. SIPRA MOHANTY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
267	D-WP(C)/20658/2026 WP(C)/15324/2026	PRAMOD KUMAR DASH VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //
268	D-WP(C)/21825/2026 WP(C)/15325/2026	RAJESH KUMAR DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
269	D-WP(C)/21030/2026 WP(C)/15326/2026	CHANDRAKANTI ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
270	D-WP(C)/21889/2026 WP(C)/15327/2026	M/S. SAI INDIA LIGISOLUTIONS PRIVATE LIMITED, KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	DAITARI BEHERA VS	// 0 //
271	D-WP(C)/21968/2026 WP(C)/15328/2026	FLEXI MULTI PRODUCTS AND SERVICES PVT.LTD.,KEONJHAR VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
272	D-WP(C)/21035/2026 WP(C)/15329/2026	SANTOSH KUMAR VS	SAIBRATA RATH VS	// 0

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273	D-WP(C)/21519/2026 WP(C)/15330/2026	STATE OF ODISHA LAXMI NARAYAN NAYAK VS	DR.PURUSOTTAM CHULI VS	// // ()
274	D-WP(C)/20782/2026 WP(C)/15331/2026	STATE OF ODISHA DIPAK KUMAR NATH @ DEEPAK KUMAR NATH VS	SOURAV DAS VS	// // ()
275	D-WP(C)/21117/2026 WP(C)/15332/2026	STATE OF ODISHA CHITTARANJAN PATRA VS	KAILASH CHANDRA KANUNGO VS	// // ()
276	D-WP(C)/21528/2026 WP(C)/15333/2026	STATE OF ODISHA NABA KISHORE PRADHAN VS	DR.PURUSOTTAM CHULI VS	// // ()
277	D-WP(C)/20826/2026 WP(C)/15334/2026	STATE OF ODISHA BARSARANI SETHI VS	SURESH KUMAR PANDA VS	// // ()
278	D-WP(C)/21533/2026 WP(C)/15335/2026	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	DR.PURUSOTTAM CHULI VS	// // ()
279	D-WP(C)/20839/2026 WP(C)/15336/2026	STATE OF ODISHA TEPA SINGH @ SING VS	BISWAJIT NAYAK VS	// // ()
280	D-WP(C)/20287/2026 WP(C)/15337/2026	STATE OF ODISHA M/S. JEEVIKA MOTORS, BALESHWAR VS	SANJAY KUMAR PATRA VS	// // ()
281	D-WP(C)/21418/2026 WP(C)/15338/2026	STATE OF ODISHA LAMBODAR BHOI VS	KUNAL KUMAR SWAIN VS	// // ()
282	D-WP(C)/20923/2026 WP(C)/15339/2026	STATE OF ODISHA RABINDRA KUMAR DASH VS	SANGRAM JENA VS	// // ()
283	D-WP(C)/21023/2026 WP(C)/15340/2026	STATE OF ODISHA BEDASNATA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// // () //

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284	D-WP(C)/20288/2026 WP(C)/15341/2026	BIDYADHAR MISHRA VS PRAVAKAR UPADHAYA	DIBYARANJAN BEHERA VS	// 0 //
285	D-WP(C)/21024/2026 WP(C)/15342/2026	PRITI REKHA SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
286	D-WP(C)/20445/2026 WP(C)/15343/2026	TRINATH GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
287	D-WP(C)/21080/2026 WP(C)/15344/2026	SIMANCHAL MOSTI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
288	D-WP(C)/20621/2026 WP(C)/15345/2026	MANORAMA NAYAK VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
289	D-WP(C)/20652/2026 WP(C)/15346/2026	PRADIPTA KUMAR SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
290	D-WP(C)/21257/2026 WP(C)/15347/2026	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
291	D-WP(C)/21256/2026 WP(C)/15348/2026	RASHMIRANJAN SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/22321/2026 WP(C)/15349/2026	MAYUR SURESH MAKHIJANI VS COMMISSIONER OF CGST, BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
293	D-WP(C)/22267/2026 WP(C)/15350/2026	SURENDRA SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/21432/2026 WP(C)/15351/2026	RASHMITA NAIK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
295	D-WP(C)/20606/2026	DEEPAK KUMAR JENA	PRADEEP KUMAR DAS	//

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	WP(C)/15352/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/21292/2026 WP(C)/15353/2026	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	KSHIROD KUMAR ROUT VS	// 0 //
297	D-WP(C)/22064/2026 WP(C)/15354/2026	UMESH CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
298	D-WP(C)/21506/2026 WP(C)/15355/2026	NABAKISHORE PAHADASINGH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
299	D-WP(C)/22595/2026 WP(C)/15356/2026	PRADEEP KUMAR PANIGRAHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
300	D-WP(C)/20634/2026 WP(C)/15357/2026	SUBRAT MOHANTY VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
301	D-WP(C)/21258/2026 WP(C)/15358/2026	RASHMIRANJAN SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
302	D-WP(C)/21563/2026 WP(C)/15359/2026	ANIL PRADHAN VS STATE OF ODISHA	NIRMALYA MOHANTY VS	// 0 //
303	D-WP(C)/21259/2026 WP(C)/15360/2026	RASHMIRANJAN SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
304	D-WP(C)/22582/2026 WP(C)/15361/2026	DIGAMBAR PATRO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
305	D-WP(C)/22087/2026 WP(C)/15362/2026	M/S SUBASH TRADERS, SUNDARGARH VS COMMISSIONER, CENTRAL GOODS AND SERVICES TAX (CGST) AND CENTRAL EXCISE, BHUBANESWAR	SANTOSH KUMAR MISHRA VS	// 0 //
306	D-WP(C)/20258/2026 WP(C)/15363/2026	BHAGABAN SETHI VS	GIRIJA SANKAR NAYAK VS	// 0

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307	D-WP(C)/21728/2026 WP(C)/15364/2026	STATE OF ODISHA GOKULANANDA PADHI VS	SUKANTA KUMAR DALAI VS	// // ()
308	D-WP(C)/4367/2026 WP(C)/15365/2026	STATE OF ODISHA ANUSUYA PATRA VS	AKASH KUMAR PATTJOSHI VS	// // ()
309	D-WP(C)/6131/2026 WP(C)/15366/2026	STATE OF ODISHA BELA BALIARSINGH VS	BHAGABAN BEHERA VS	// // ()
310	D-WP(C)/22579/2026 WP(C)/15367/2026	STATE OF ODISHA DIGAMBAR HOTA VS	JITENDRA SAMANTARAY VS	// // ()
311	D-WP(C)/22376/2026 WP(C)/15368/2026	STATE OF ODISHA ASHIS KUMAR SAHOO VS	SAILAZA NANDAN DAS VS	// // ()
312	D-WP(C)/22398/2026 WP(C)/15369/2026	THE SUB-COLLECTOR, PURI SHREERAM KUMURA VS	BIDESH RANJAN BEHERA VS	// // ()
313	D-WP(C)/20280/2026 WP(C)/15370/2026	STATE OF ODISHA M/S ASREC INDIA LTD.,MUMBAI VS	VISHAL CHHABRA VS	// // ()
314	D-WP(C)/13156/2026 WP(C)/15371/2026	COLLECTOR CUM DISTRICT MAGISTRATE CUM CERTIFICATE OFFICER,SUBARNAPUR RATNABATI SABAR VS	KSHIROD KUMAR ROUT VS	// // ()
315	D-WP(C)/22047/2026 WP(C)/15372/2026	STATE OF ORISSA SAMIR KUMAR JENA VS	KUNAL KUMAR SWAIN VS	// // ()
316	D-WP(C)/21105/2026 WP(C)/15373/2026	STATE OF ODISHA BIRSHA ORAM VS	SWETA DASH VS	// // ()
317	D-WP(C)/17087/2026 WP(C)/15374/2026	STATE OF ODISHA RABINDRA BEHERA VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/21953/2026 WP(C)/15375/2026	KAMBUPANI MISHRA VS STATE OF ODISHA	RAJESH KUMAR TRIPATHY VS	// 0 //
319	D-WP(C)/22657/2026 WP(C)/15376/2026	GHANASHYAM MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
320	D-WP(C)/22238/2026 WP(C)/15377/2026	ORISSA MEDICAL COLLEGE TEACHERS ASSOCIATION (OMTA), CUTTACK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
321	D-WP(C)/21545/2026 WP(C)/15378/2026	SHREEPATI PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
322	D-WP(C)/15948/2026 WP(C)/15379/2026	SANTOSINI PANI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
323	D-WP(C)/20101/2026 WP(C)/15380/2026	MUKUNDA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
324	D-WP(C)/21546/2026 WP(C)/15381/2026	NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
325	D-WP(C)/21549/2026 WP(C)/15382/2026	DHARMARAJ SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
326	D-WP(C)/21805/2026 WP(C)/15383/2026	BIJAY KUMAR PARIDA VS INDUSIND BANK LIMITED, BHADRAK	BIBHUTI BHUSAN SWAIN VS	// 0 //
327	D-WP(C)/22065/2026 WP(C)/15384/2026	CHANDRAKANTA DAS VS CHIEF MANAGER OF PUNJAB NATIONAL BANK,CUTTACK	SUBRATA PANDA VS	// 0 //
328	D-WP(C)/21547/2026 WP(C)/15385/2026	SRINIVAS PATNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	D-WP(C)/15062/2026	ALEKHA CHANDRA SAHOO	BIJAY KUMAR RAGADA	//

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	WP(C)/15386/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/21847/2026 WP(C)/15387/2026	ANANDA PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
331	D-WP(C)/20733/2026 WP(C)/15388/2026	NRUSINGH CHARAN SAMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
332	D-WP(C)/22560/2026 WP(C)/15389/2026	BANSIDHAR PADHI VS GOVT. OF ODISHA	PRANAYA SWAIN VS	// 0 //
333	D-WP(C)/21548/2026 WP(C)/15390/2026	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
334	D-WP(C)/22555/2026 WP(C)/15391/2026	MANORANJAN PARHI VS GOVT. OF ODISHA	KARUNAKAR DAS VS	// 0 //
335	D-WP(C)/20863/2026 WP(C)/15392/2026	KUNTALA PRADHAN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
336	D-WP(C)/21550/2026 WP(C)/15393/2026	NIRANJAN NAIK VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
337	D-WP(C)/22557/2026 WP(C)/15394/2026	KEDARNATH PADHI VS GOVT. OF ODISHA	PRANAYA SWAIN VS	// 0 //
338	D-WP(C)/20864/2026 WP(C)/15395/2026	JAGANATH SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
339	D-WP(C)/21582/2026 WP(C)/15396/2026	SAIJIT KISHOR DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
340	D-WP(C)/20868/2026 WP(C)/15397/2026	DEBANANDA PRADHAN VS	DHANOJ KUMAR SAHOO VS	// 0

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341	D-WP(C)/20964/2026 WP(C)/15398/2026	STATE OF ODISHA SANAT PRADHAN VS UNION OF INDIA	SWAPNIL ROY VS	// // 0 //
342	D-WP(C)/21593/2026 WP(C)/15399/2026	ASHISH KUMAR MISHRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
343	D-WP(C)/22561/2026 WP(C)/15400/2026	BIKASH CHANDRA DEB VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
344	D-WP(C)/21692/2026 WP(C)/15401/2026	M/S.SWATI SMITA TURUK, KORAPUT VS THE COMMISSIONER, CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	DEBRAT SETHY VS	// 0 //
345	D-WP(C)/21638/2026 WP(C)/15402/2026	ARPAN KUMAR PATRA VS BIDYA BHARATI SAHOO	NIRMAL CHANDRA MOHANTY VS	// 0 //
346	D-WP(C)/21733/2026 WP(C)/15403/2026	DR. SUBHASIS NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
347	D-WP(C)/20376/2026 WP(C)/15404/2026	RATNAKAR TAREI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
348	D-WP(C)/21008/2026 WP(C)/15405/2026	NIRANJAN ROHIDAS VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
349	D-WP(C)/22263/2026 WP(C)/15406/2026	HARIBANDHU BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
350	D-WP(C)/22255/2026 WP(C)/15407/2026	DEVIPRASANNA SWAIN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
351	D-WP(C)/22282/2026 WP(C)/15408/2026	HIMANSHU SEKHAR PRUSTI VS COLLECTOR, DEOGARH	SURESH KUMAR JENA VS	// 0 //

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352	D-WP(C)/22261/2026 WP(C)/15409/2026	DINABANDHU BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
353	D-WP(C)/21964/2026 WP(C)/15410/2026	SURYAMANI JENA VS REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR	SANJIB MOHANTY VS	// 0 //
354	D-WP(C)/21992/2026 WP(C)/15411/2026	M/S.SRM RETAILS AND HOSPITALITY SERVICES LTD, BHUBANESWAR VS STATE OF ODISHA	BIBHUDENDRA MOHANTY VS	// 0 //
355	D-WP(C)/22371/2026 WP(C)/15412/2026	KRUSHNA CHARAN AGARWALLA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
356	D-WP(C)/22262/2026 WP(C)/15413/2026	JAGADISH KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
357	D-WP(C)/22275/2026 WP(C)/15414/2026	PRAFULLA KUMAR DASH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
358	D-WP(C)/22577/2026 WP(C)/15415/2026	ABJIT @ ABHIJITA SAHA VS STATE OF ODISHA	KARUNAKAR DAS VS	// 0 //
359	D-WP(C)/21782/2026 WP(C)/15416/2026	MANORANJAN SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
360	D-WP(C)/22519/2026 WP(C)/15417/2026	DEBI PRASANNA PATNAIK @ PATNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
361	D-WP(C)/22271/2026 WP(C)/15418/2026	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
362	D-WP(C)/20373/2026 WP(C)/15419/2026	DURYADHAN SAMANTARAY VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
363	D-WP(C)/21435/2026	ASWINI KUMAR SANTA	UMESH CHANDRA MOHANTY	//

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	WP(C)/15420/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/22151/2026 WP(C)/15421/2026	PUNJAB NATIONAL BANK, CUTTACK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
365	D-WP(C)/22324/2026 WP(C)/15422/2026	LAL MOHAN NAIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
366	D-WP(C)/22312/2026 WP(C)/15423/2026	PUSPA BUDEK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
367	D-WP(C)/22399/2026 WP(C)/15424/2026	SUSANTA KUMAR DALAI VS GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
368	D-WP(C)/22316/2026 WP(C)/15425/2026	JYOTISH CHANDRA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
369	D-WP(C)/20203/2026 WP(C)/15426/2026	SATYAJIT MALLICK VS SWAGATIKA MALLICK	RAMANI KANTA PATTANAIAK VS	// 0 //
370	D-WP(C)/22429/2026 WP(C)/15427/2026	DR. SUBRAT KUMAR JENA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
371	D-WP(C)/22318/2026 WP(C)/15428/2026	MITRABHANU PATEL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
372	D-WP(C)/22433/2026 WP(C)/15429/2026	AJAY BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
373	D-WP(C)/22472/2026 WP(C)/15430/2026	M/S TRISAKTI ENTERPRISES, JAJPUR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	NAIBEDYA PRASAD SAMAL VS	// 0 //
374	D-WP(C)/22302/2026 WP(C)/15431/2026	ABANI KUMAR GAUDA VS	HARI KRUSHNA PANIGRAHI VS	// 0

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375	D-WP(C)/21662/2026 WP(C)/15432/2026	STATE OF ODISHA GOBINDA CHANDRA SAHU VS COMMISSIONER OF CT AND GST, CUTTACK	JAGAMOHAN PATTANAIAK VS	// // ()
376	D-WP(C)/21081/2026 WP(C)/15433/2026	ALEKHA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// ()
377	D-WP(C)/22098/2026 WP(C)/15434/2026	DR.SIBA PRASAD NAYAK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// ()
378	D-ABLAPL/13450/2026 ABLAPL/5477/2026	LALBAHADUR SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BALIAPANDA /105 /2026 ()
379	D-ABLAPL/14154/2026 ABLAPL/5478/2026	MAHAMMAD SAIF VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /296 /2025 ()
380	D-ABLAPL/13466/2026 ABLAPL/5479/2026	LIPUNA SAMANTARAY @ BIPINI @ BIPIN SAMANTARY VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /120 /2026 ()
381	D-ABLAPL/14174/2026 ABLAPL/5480/2026	KHIROD DAS @ KHIRA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /60 /2026 ()
382	D-ABLAPL/13911/2026 ABLAPL/5481/2026	TRILAKSHYA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /84 /2026 ()
383	D-ABLAPL/10294/2026 ABLAPL/5482/2026	MANORANJAN LENKA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	CUTTACK SADAR /696 /2020 ()
384	D-ABLAPL/14180/2026 ABLAPL/5483/2026	SWARAJ GOUDA @ SWARAJYA @ SWARAJA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /188 /2014 ()
385	D-ABLAPL/14192/2026 ABLAPL/5484/2026	SOURAV RANJAN TARAI VS STATE OF ODISHA	LALITENDU MISHRA VS	BALIMI /91 /2026 ()

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386	D-ABLAPL/10584/2026 ABLAPL/5485/2026	CHINKI MANTRI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	BANKI /336 /2025 () //
387	D-ABLAPL/11583/2026 ABLAPL/5486/2026	SAMIR RATH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /181 /2026 () //
388	D-ABLAPL/12459/2026 ABLAPL/5487/2026	PURNENDU KUMAR MISHRA VS STATE OF ODISHA	RAJ KUMAR ROUT VS	CHANDRASEKHARPUR /317 /2026 () //
389	D-ABLAPL/13286/2026 ABLAPL/5488/2026	NIHAR RANJAN SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHILA P.S.(BBSR) /132 /2026 () //
390	D-ABLAPL/13438/2026 ABLAPL/5489/2026	NAKUL CHARAN DAS VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	NANDIPADA /172 /2026 () //
391	D-ABLAPL/14193/2026 ABLAPL/5490/2026	BIKRAM ROUT VS STATE OF ODISHA	BISWAJIT NAYAK VS	CRRI /91 /2025 () //
392	D-ABLAPL/13489/2026 ABLAPL/5491/2026	SOUMYA RANJAN ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //
393	D-ABLAPL/13496/2026 ABLAPL/5492/2026	SAHADEV BEHERA @ SAHADEBA VS STATE OF ODISHA	SWETAPADMA ROUT VS	ERASAMA /155 /2026 () //
394	D-ABLAPL/13531/2026 ABLAPL/5493/2026	GITA @ GITANJALI MALLICK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /132 /2026 () //
395	D-ABLAPL/14201/2026 ABLAPL/5494/2026	SAIJAT KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /423 /2025 () //
396	D-ABLAPL/13714/2026 ABLAPL/5495/2026	RAKESH SARABJEET VS STATE OF ODISHA	RASMI RAJGURU VS	CDA-II /94 /2026 () //
397	D-ABLAPL/13795/2026	SK SUJAB BOX @ SAJAT BOX @ SAYAJAD BUX	KULDEEP MOHANTY	KAMARDA /72 /2026

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	ABLAPL/5496/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/13901/2026 ABLAPL/5497/2026	NING RAJU DAS @ D. NINGA RAJU DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /95 /2026 () //
399	D-ABLAPL/13915/2026 ABLAPL/5498/2026	GEETA BARADA VS STATE OF ODISHA	RANJITA SINGH VS	MADHUPATNA /91 /2026 () //
400	D-ABLAPL/13919/2026 ABLAPL/5499/2026	GADADHAR PATI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAHUNIPADA /114 /2026 () //
401	D-ABLAPL/14017/2026 ABLAPL/5500/2026	DILLIP BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /39 /2026 () //
402	D-ABLAPL/14018/2026 ABLAPL/5501/2026	TUKUNA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ASTARANGA /235 /2022 () //
403	D-ABLAPL/14020/2026 ABLAPL/5502/2026	SK. TAJUDDIN KHAN @ TAJUDDIN KHAN VS STATE OF ODISHA	PRATIK DASH VS	TIHIDI /165 /2026 () //
404	D-ABLAPL/14029/2026 ABLAPL/5503/2026	BISHNU BEHERA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	BARANGA /209 /2026 () //
405	D-ABLAPL/14032/2026 ABLAPL/5504/2026	BHUBAN MOHAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
406	D-ABLAPL/14034/2026 ABLAPL/5505/2026	SUSHANTA @ SUSANTA KUMAR SUTAR VS STATE OF ODISHA(VIG.)	SIDDHARTHA SAMAL VS	CUTTACK VIGILANCE /3 /2026 () //
407	D-ABLAPL/13802/2026 ABLAPL/5506/2026	ANANDA SETHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PIRAHAT P.S /102 /2026 () //
408	D-ABLAPL/13867/2026 ABLAPL/5507/2026	KRUSHNA CHANDRA MALLICK VS	HRUDANANDA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /10 /2025 ()

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409	D-ABLAPL/14120/2026 ABLAPL/5508/2026	STATE OF ODISHA DHANESWAR JENA VS	RUPESH KUMAR MOHANTY VS	// RAJKANIKA /250 /2026 ()
410	D-ABLAPL/14056/2026 ABLAPL/5509/2026	STATE OF ODISHA SAROJ KUMAR SAHOO VS	BIBHU PRASAD CHHUALSINGH VS	// CHANDAKA P.S. /156 /2026 ()
411	D-ABLAPL/14115/2026 ABLAPL/5510/2026	STATE OF ODISHA DHANESWAR JENA VS	RUPESH KUMAR MOHANTY VS	// RAJKANIKA /256 /2026 ()
412	D-ABLAPL/14061/2026 ABLAPL/5511/2026	STATE OF ODISHA ASHOK RANJAN SWAIN VS	BISWARANJAN DALAI VS	// BHANDARIPOKHARI /62 /2026 ()
413	D-ABLAPL/14207/2026 ABLAPL/5512/2026	STATE OF ODISHA BHUPENDRA SABAR VS	BRAJA KISHOR PANDA VS	// LAKHANA /50 /2026 ()
414	D-ABLAPL/14065/2026 ABLAPL/5513/2026	STATE OF ODISHA SUKANT KUMAR SETHI VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /160 /2019 ()
415	D-ABLAPL/14098/2026 ABLAPL/5514/2026	STATE OF ODISHA RANJAN KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// BADAMBADI /152 /2026 ()
416	D-ABLAPL/13889/2026 ABLAPL/5515/2026	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	PRATIK NAYAK VS	// KARANJIA /161 /2026 ()
417	D-ABLAPL/13791/2026 ABLAPL/5516/2026	STATE OF ODISHA SASANKA SEKHAR SAHANI VS	RAKESH BEHERA VS	// ATTABIRA /158 /2026 ()
418	D-ABLAPL/14111/2026 ABLAPL/5517/2026	STATE OF ODISHA MANGU @ MANGULI SAHU VS	AMLAN SHAKTI PAUL VS	// Maitri Vihar PS /39 /2026 ()
419	D-ABLAPL/14139/2026 ABLAPL/5518/2026	STATE OF ODISHA SOMASHREE DAS VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// BALUGAON P.S. /162 /2026 () //